

states to secure a comprehensive boycott of the racist regime of South Africa by the international community in respect of sports. Those who violate that convention have also to be boycotted.

India must forthrightly meet the challenge thrown by the supporters of apartheid. I, therefore, call upon the Union Government to take necessary action immediately. The Government of India must also sternly warn the Government of New Zealand that if it does not intervene to stop the English team which includes players with South African connection from touring New Zealand, it would be seriously jeopardising the holding of the 1990 Commonwealth Games in Auckland.

[Translation]

(xv) **Need to check smuggling on the borders of Nepal, Bihar and Uttar Pradesh via Gandak river**

SHRI KALI PRASAD PANDEY (Gopalganj): Mr. Speaker, Sir, districts Gopalganj and East Champaran in Bihar and district Deoria in Uttar Pradesh are the border districts adjoining Nepal. Smugglers on a large scale operate from Nepal via Gandak river which flows upto Sonapur crossing the borders of all the above districts. Illegal weapons and other smuggled item are brought to India via this Gandak river on a large scale. There is no proper arrangement with the Customs Department to check smuggling in the Burhi Gandak as a result of which the law and order situation has been deteriorating day by day in Gopalganj and all the above districts. It is mainly due to lack of motor boats and steamers with the customs that smuggling via Gandak river is continuing unchecked.

Therefore, through this august House I would like to request the hon. Minister of Finance to provide required number of motor boats and steamers to the Custom Department and thus make proper arrangements

for checking large scale smuggling which takes place via Gandak river along the border districts of Bihar and Uttar Pradesh bordering Nepal.

(xvi) **Need to provide financial assistance to the State Government for the repair of roads in Himachal Pradesh damaged due to heavy rains**

SHRI K.D. SULTANPURI (Simla): Mr. Speaker, Sir, people's economic condition in the State of Himachal Pradesh depends on the production of potato, apple and other fruits like peach, pear, apricot and vegetables like tomato, cauli flower etc. The roads that have been constructed to facilitate smooth traffic of goods have been washed away by rains this year. The State Government is not in a position to repair these roads. As a result of that people cannot transport vegetables and fruit to nearby market places. I, therefore, request the Central Government to provide adequate funds to repair these roads.

Apart from the above, I also request the Central Government to take over those industrial units in the State which have been closed or running in loss, so as to open avenues of employment for the unemployed youth. Punjab is the adjoining State of Himachal Pradesh. I therefore, want that in order to maintain law and order the Central Government should provide adequate funds to the State of Himachal Pradesh for raising two police battalions and bear all its expenses.

(xvii) **Need to have a broad gauge railway line from Gandhi Dham to Bhuj in Gujarat**

SHRIMATI USHA THAKKAR (Kutch): Mr. Speaker, Sir, there is a broad gauge line upto Gandhi Dham in Kutch which is my Constituency. Bhuj is the main city of the

[Smt. Usha Thakkar]

Kutch district Kutch is a very big district. It constitutes two third part of Gujarat. There are many minerals deposits lying under the Kutch. Therefore, it is very essential to provide broadgauge line from Gandhi Dham to Bhuj.

Therefore, I would submit in this House that work for laying railway line from Gandhi Dham to Bhuj in my constituency should be taken up immediately.

(xviii) Need to start a train from Fatuha to Bodh Gaya in Bihar

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Speaker, Sir, development of railway has its own significance in every country of the world. Bihar is a backward State in every respect. Its position is slightly better than Nagaland State only. Main reason for this is that a meagre amount of the total revenue received by the Centre, is allocated for the Bihar State, due to which backwardness of Bihar goes on increasing. Consequently, terrorist organisations are coming up very fast in the State. There was a separate narrow gauge line from Bodh Gaya to Fatuha in Patna district of Bihar which was owned by Martinburn. After nationalisation, the Government has stopped its operation. This train was quite necessary for the area by which lakhs of people used to travel. The fare from Patna to Gaya by private buses is Rs. 20/- at present. It clearly indicates the amount of inconvenience being caused to the people. Therefore, I urge the Government that a train should be started from Fatuha to Bodh Gaya.

[English]

(xix) Need to find out a way to check the entry of wild animals in Salboni and Binapur area of West Bengal

SHRI MATILAL HANSDA (Jhargram):

Last year, a herd of wild elephants numbering nearly 60 descended on the plains of Midnapur and Bankura and damaged paddy crops, houses and killed seven people. They come down from the Dalma Hills of Bihar and stayed in Salboni and Binapur areas for nearly three months. After much efforts and persuasion, they returned to the Dalma Hills. But because of wanton destruction of forests and lack of food, this year too, nearly 70 elephants have come to Salboni and Binapur area and are destroying paddy crops. The villagers have become panic stricken as they suffered much in the previous year. The compensation they received is not worth mentioning. It is agreed that wild life should be preserved. Hence it will be better if representatives of the State Governments of West Bengal and Bihar meet together and find out a remedy. The Union Government, specially the Environment Ministry, should take up the matter in all seriousness.

[Translation]

(xx) Need to include 'Rajbhar' caste in the list of Scheduled Castes

SHRI RAM NAGINA MISHRA (Salem-pur): Hon. Speaker, Sir, I want to draw Government's attention towards 'Rajbhar' caste through you.

The Government of India is striving hard to bring the Harijans and other depressed classes of Uttar Pradesh at par with others in the society by providing reservation facilities to them. The Government is encouraging them on the path of progress and prosperity by providing reservation in service and education etc. to them. This work of the Government of India is very commendable for weaker sections of the society. In this connection, I submit to the Government of India that 'Rajbhar' caste is also one of the neglected castes of the society. Uttar Pradesh has also sent a recommendation in this respect to the Centre that the way small castes like Harijan, Mushar, Adivasi etc. are